

(d) whether States demands for the year 1971-72 have been met only in respect of 4 States and if so, the names of those States.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (d). The Government of India have been urging all States to mobilise additional resources for financing their annual plans. In 1971-72 eight State Governments *v/z*, Andhra Pradesh, Bihar, Gujarat, Jammu & Kashmir, Kerala, Nagaland, Rajasthan and Tamil Nadu have so far announced new taxation measures which are expected to yield an amount of Rs. 28.56 crores in the current financial year.

**Tamil Nadu Government's Decision to Scrap Prohibition**

5070. SHRI NIHAR LASKAR :  
SHRI S M KRISHNA :  
SHRI P. K. DEO .

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether attention of Government has been drawn to the Tamil Nadu Government's decision to scrap prohibition in that State from August 30, 1971 ; and

(b) if so, the reaction of the Union Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) We have not received any communication from the Government of Tamil Nadu on the subject.

(b) Does not arise.

**Abolition of Scheme of Post-Matric Educational Assistance to Hill People of Darjeeling District**

5071. SHRI RATTANLAL BRAHMAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have abolished the scheme which had been introduced in 1962 and was meant for post-matric educational assistance to the hill people of Darjeeling District, West Bengal ;

(b) is so, the reasons for the abolition of the same ;

(c) whether Government propose to revive the same scheme ; and

(d) if so, when the decision is likely to be taken ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) to (d). The required information is being collected from the Government of West Bengal and will be laid on the Table of the Sabha as soon as possible.

**Enhancement in the Ratio of Cash Reserves to be Deposited by Nationalised Banks with Reserve Bank of India**

5072 SHRI PHOOL CHAND VERMA : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India has enhanced the statutory ratio of cash reserves required to be deposited by the nationalised banks with the Reserve Bank of India ; and

(b) if so, the reasons therefor and its effect on small scale industries sector in getting loans liberally ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) No, Sir.

(b) Does not arise.

**कम्पनियों के निदेशकों का चुनाव करने की प्रक्रिया में परिवर्तन**

5073. श्री फूलचन्द वर्मा : क्या कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने कम्पनियों के निदेशकों के चुनाव में आनुपातिक प्रतिनिधित्व द्वारा वोट डालने की प्रक्रिया में सुधार करने सम्बन्धी प्रस्ताव पर कोई निर्णय लिया है ; और

(ख) यदि हाँ, तो इसकी प्रमुख विशेषताएं क्या हैं ?